

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS
BEFORE THE REGISTRAR ANIL LAXMAN PANSARE

Petition(s) for Special Leave to Appeal (C) No(s). 12688-12689/2019

THE STATE OF UTTAR PRADESH & ORS.

Petitioner(s)

VERSUS

LAXMI PRAKASH

Respondent(s)

IA No. 76660/2019 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

IA No. 76661/2019 - EXEMPTION FROM FILING O.T.

IA No. 76663/2019 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

Date : 25-07-2019 These matters were called on for hearing today.

For Petitioner(s)

Ms. Garima Prashad, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

None appeared for the petitioner when called.

Ld. Counsel for the petitioner is directed to take fresh steps alongwith fresh particulars of the sole respondent within two weeks. As Ld. Counsel for the petitioner is absent, if fresh steps alongwith fresh particulars are not taken within two weeks, Registry to process the matter for listing before the Hon'ble Judge in Chamber for orders. If fresh steps alongwith fresh particulars are taken within two weeks, be processed as per rules and the matter be listed before this Court again on 14.11.2019.

ANIL LAXMAN PANSARE
Registrar